

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105
IB-1492/ND/2019
NEW IA/4544/2020

IN THE MATTER OF:

Sudha Rani Tayal
V/s
M/s. Vintron Communication Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s SEC.7 IBC

Order deliyered on 04.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA/4544/2020:-

Issue notice upon the respondent by all modes including on the email Id of the respondent as well as through the process of the Bench. Affidavit of service must be filed within one week from today. List on **16.03.2021**.

-Sdr-

(K.K. VOHRA)
MEMBER (T)

-Sdr-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)